

Court No. - 29

WWW.LIVELAW.IN

**Case :- CRIMINAL WRIT-PUBLIC INTEREST LITIGATION
No. - 11 of 2021**

**Petitioner :- Swadesh And Prayag Legal Aid Clinic And 4
Others**

Respondent :- State Of U.P. And 6 Others

Counsel for Petitioner :- Gaurav Dwivedi

Counsel for Respondent :- G.A.

**Hon'ble Munishwar Nath Bhandari, Acting Chief Justice
Hon'ble Rajendra Kumar-IV, J.**

The letter petition has been registered as public interest litigation. The letter petition refers death of a minor at the age of seventeen years while she was in Nari Niketan, Khuldabaad, District Prayagraj.

The Standing Counsel be furnished a copy of the letter petition who would then seek instructions in the matter with a proper report within ten days.

The writ petition again be listed on 3rd September, 2021 as fresh.

The Registry is directed to supply copy of the letter petition to Sri Manish Goyal, learned Additional Advocate General, whose name may be shown in the cause list for putting appearance on behalf of the respondents.

Order Date :- 13.8.2021

VMA

(Rajendra Kumar-IV, J.)

(Munishwar Nath Bhandari, A.C.J.)